

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

35. IA 1319/2020 IA 2527/2020 IA 1496/2020 IA 2138/2020  
IA 2133/2020 IA 2528/2020 IA 48/2021 IA 230/2021  
IA 1245/2022 IA 1246/2022 IA 719/2020 IA 486/2021  
IA 3808/2022 Company Appeal 2/2022 IA 1590/2022  
IA 1512/2020 Company Appeal 6/2022 IA 1825/2022  
In C.P. (IB)/1545(MB)2019

**CORAM:**

**SMT. ANURADHA BHATIA**  
**HON'BLE MEMBER (T)**

**SHRI KISHORE VEMULAPALLI**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2023**

**NAME OF THE PARTIES:** IA 1319/2020 Palak S. Desai  
V/s  
Orix Leasing and Financial Services  
India Ltd & Ors.

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IA 2527/2020 Palak Swapnil Desai..  
Applicant  
V/s  
RBL bank & Ors

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IA 1496/2020 Palak S. Desai  
V/s  
Kunal Jiwarajka & Ors.

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IA 2138/2020 Palak Swapnil Desai  
V/s  
Kunal Jiwarajka & Ors

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IA 2133/2020 Palak Swapnil Desai  
V/s  
Kunal Jiwarajka & Ors

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IA 2528/2020 Palak Swapnil Desai  
V/s  
RBL Bank Ltd

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IA 48/2021 Primarc Pecan Retail Pvt. Ltd.

**IA 230/2021 Palak Desai  
V/s  
Tristar Tradelink Pvt. Ltd.**

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**IA 1245/2022 JDP Venture Private  
Limited  
V/s  
Palak Swapnil Desai**

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**IA 1246/2022 Pivotal Enterprises  
Private Limited  
V/s  
Palak Swapnil Desai**

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**IA 719/2020 DBS Bank India  
Ltd(Abhilashlal)  
IA 3808/2022 Palak Swapnil Desai  
CA 2/2022- Zercon Electrical &  
Appliances Private Limited  
V/s  
Jsk Marketing Limited  
IA 1512/2020 Palak Swapnil  
Desai.. Applicant/RP  
V/s  
JSK Marketing Ltd.**

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**IA 1825/2022 RAL Consumer  
Products Ltd  
V/s  
JSK Marketing Limited  
IN THE MATTER OF  
Bombay Sales Agency  
V/s  
Jsk Marketing Ltd**

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**APPEARANCE :**

**FOR THE APPLICANT IN APPEAL NO. 2/2022 : Mr. Cheitanya Madan**

**FOR RESPONDENTS 4 & 5 IN IA 48/2021 : Adv. Ajit Singh Tawar**

**FOR THE LIQUIDATOR : Adv. Tanushree Sogani**

**FOR APPLICANT IN IA 1245/2022 & IA 1246/2022 : Adv. Prerana Wagh**

**FOR RBL BANK IN IA 2528/2020 : Adv. Meghna Arvind**

**FOR APPLICANT IN IA 230/2021 : Adv. Agam H Maloo**

**FOR RESPONDENT NO. 3 IN IA 1496/2020 : Adv. Prerana Wagh**

**FOR RESPONDENT NO. 9 IN IA 2527/2020 : Ms. Jyoti Singh**

**Section: Sec 42 Rule 11 of NCLT, 2016 Regulation 44(2),  
Liquidation process Regulation, 2016 Rule 11 of NCLT,  
2016 Sec 42 Rule 11 of NCLT, 2016 Application under any  
other provisions IBC, Sec 43(1) r/w Sec 44 (1), of Sec 66(1)  
U/s 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **27.04.2023** for hearing.

**Sd/-**  
**ANURADHA BHATIA**  
**Member (Technical)**  
09.03.2023  
Sushil

**Sd/-**  
**KISHORE VEMULAPALLI**  
**Member (Judicial)**